

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2788

ANSWERED ON:23.07.2009

ONGOING PROJECTS FOR EXPLORATION OF OIL

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the ongoing projects for exploration of oil in different parts of the country and the companies engaged in the said work;
- (b) the total amount spent by the said companies in survey and exploration work for oil during the last three years and the current year, company-wise;
- (c) whether the Government has reviewed the performance of these projects; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

- (a) Oil and Natural Gas Corporation, Oil India Limited and Private/ Joint Venture companies are carrying out exploration activities in the states of Arunachal Pradesh, Andhra Pradesh, Assam, Bihar, Nagaland, Mizoram, Tripura, Chhattisgarh, West Bengal, Uttar Pradesh, Madhya Pradesh, TamilNadu, Rajasthan, Gujarat, Maharashtra, Himachal Pradesh, besides offshore areas on the east coast and west coast of India.
- (b) Total amount spent by the companies on exploration work company-wise for last three years is annexed.
- (c) and (d) Ministry of Petroleum & Natural Gas monitors the performance of Oil Public Sector Undertakings in Quarterly Performance Review meetings. In addition, Planning Commission also reviews the performance. Under Production Sharing Contracts (PSC), performance review is as per the provisions of PSC, where Government has rights to review the performance. As per PSC, the Management Committee reviews the performance of each exploration and production project on regular basis.